



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 21.08.2025

NOTICE

Please take notice that the following matters listed for Pronouncement of Judgment/Hearing in the Court – II on 21.08.2025 will not be taken up. The next dates of pronouncement/hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 533 of 2023 & I.A. No. 1736 of 2023 (For Judgment)	Sendoz Commercial Pvt. Ltd. Vs. IREL (India) Ltd.	Indranil Ghosh	Bishwajit Dubey Madhav Kanoria Prafful Goyal
2.	Comp. App. (AT) No. 100 of 2020 Part Heard	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With	Pooja M. Saigal Abhay Singla	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3 Gitanjali N. Sharma Rajesh P.
3.	Comp. App. (AT) No. 101 of 2020 Part Heard	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair Abhay Singla Abhijeet Sinha Pooja M. Saigal	Sakesh Kumar-R1 U.A. Rana Vijay Nair-R2 Himanshu Mehta-R3
4.	Comp. App. (AT) (Ins) No. 647 of 2024 & I.A. No. 5421, 5422, 5423 of 2024 (With Defects) Part Heard	Anil Nair Vs. Romi Surendra Madhani & Anr.	Siddharth Nath	Vikas Mehta- R1 Rishi Kumar Singh Gautam- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar